

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4371  
ANSWERED ON:07.12.2010  
USE OF HAZARDOUS CHEMICALS IN SSIS  
Mahato Shri Narahari;Roy Shri Nripendra Nath

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether there are reports that hazardous chemicals are being used in Small Scale Industries (SSIs);
- (b) if so, the details thereof; and (C) the steps taken by the Government to enforce the safety norms in the said industries?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRIDINSHA PATEL)

(a) & (C) Government is aware of the use of hazardous chemicals in different sectors of economic activity including Small Scale Industries. As per Schedule-I of the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 notified by the Government of India under the Environment (Protection) Act, 1986, a total of 684 chemicals have been listed as hazardous chemicals. Government has taken steps to ensure adequate safety norms and these measures are envisioned in Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989, Chemical Accident (Emergency, Planning, Preparedness and Response) Rules, 1996 and Factories Act, 1948.